

**CONSTITUTION OF VACATION BENCHES  
OF PATNA HIGH COURT, PATNA**

**First Week**

**21.05.2018 (Monday) to 24.05.2018 (Thursday)**

1. Hon'ble Mr. Justice Dinesh Kumar Singh -  
(Civil and Criminal Application Motion Bench)  
**1<sup>st</sup> half** -All urgent Civil matters including writ Petitions and other Criminal matters not assigned to any other bench.
2. Hon'ble Mr. Justice Sanjay Priya -  
Cr. Misc. Matters under section 438 and 439 Cr. P.C. Appeal U/S 14A of S.C/S.T Act)  
Cr. Revision U/S 102 of J.J. Act relating to Bail
3. Hon'ble Mr. Justice Arun Kumar -  
**1<sup>st</sup> half** -Cr. Misc. Matters under section 438 and 439 Cr. P.C.
4. Hon'ble Mr. Justice S. Kumar -  
Cr. Misc. Matters under section 438 and 439 Cr. P.C.
5. Hon'ble Mr. Justice Madhuresh Prasad -  
Cr. Misc. Matters under section 438 and 439 Cr. P.C.
6. Hon'ble Mr. Justice Mohit Kumar Shah -  
Cr. Misc. Matters under section 438 and 439 Cr. P.C.
7. Hon'ble Mr. Justice Prakash Chandra Jaiswal -  
Cr. Misc. Matters under section 438 and 439 Cr. P.C.

**CONSTITUTION OF SPECIAL BENCHES OF PATNA HIGH COURT, PATNA FOR DISPOSAL OF OLD CR. APPEALS (D.B. & S.J.) CASES DURING ANNUAL VACTION PERIOD**

**First Week**

**21.05.2018 (Monday) to 24.05.2018 (Thursday)**

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| 1. Hon'ble Mr. Justice Dinesh Kumar Singh &<br>Hon'ble Mr. Justice Arun Kumar | <b>2<sup>nd</sup> half</b> -- Cr. Appeal (D.B.)<br>Matters - Hearing |
| 2. Hon'ble Mr. Justice Aditya Kumar Trivedi                                   | Cr. Appeal (S.J.) Matters -<br>Hearing                               |

**REVISED CONSTITUTION OF VACATION BENCHES  
OF PATNA HIGH COURT, PATNA**

**Second Week**

**28.05.2018 (Monday) to 31.05.2018 (Thursday)**

1. Hon'ble Mr. Justice Jyoti Saran -  
(Civil application motion Bench)

All urgent Civil matters  
including writ Petitions.

2. Hon'ble Mr. Justice Birendra Kumar -  
(Criminal application motion Bench)

**1.**All urgent Criminal matters  
including Cr. writ Petitions and  
any other Criminal matters not  
assigned to any other bench.  
**2.**Cr. Misc. matters under  
section 438 and 439 Cr. P.C  
**3.**Appeal U/S 14A of S.C/S.T  
Act)  
**4.**Cr. Revision U/S 102 of J.J.  
Act relating to Bail

3. Hon'ble Mr. Justice Mohit Kumar Shah

- Cr. Misc. matters under  
section 438 and 439 Cr. P.C

**CONSTITUTION OF SPECIAL BENCH OF PATNA HIGH  
COURT, PATNA FOR DISPOSAL OF OLD CR. APPEAL (S.J.)  
CASES DURING ANNUAL VACTION PERIOD**

**Second Week**  
**28.05.2018 (Monday) & 29.05.2018 (Tuesday)**

1. Hon'ble Mr. Justice Aditya Kumar Trivedi

Cr. Appeal (S.J.) Matters -  
Hearing

**REVISED CONSTITUTION OF VACATION BENCHES  
OF PATNA HIGH COURT, PATNA**

**Third Week**

**04.06.2018 (Monday) to 07.06.2018) Thursday**

1. Hon'ble Mr. Justice Shivaji Pandey -  
(Civil and Criminal application motion Bench)  
All urgent Civil matters including writ Petitions and other Cr. matters not assigned to any other bench.
  
2. Hon'ble Mr. Justice Arvind Srivastava - Cr. Misc. matters under section 438 and 439 Cr. P.C.  
Appeal U/S 14A of S.C/S.T Act)  
Cr. Revision U/S 102 of J.J. Act relating to Bail
  
3. Hon'ble Mr. Justice Sanjay Kumar - Cr. Misc. matters under section 438 and 439 Cr. P.C.
  
4. Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay - Cr. Misc. matters under section 438 and 439 Cr. P.C.

**CONSTITUTION OF VACATION BENCHES  
OF PATNA HIGH COURT, PATNA**

**Fourth Week**

**11.06.2018 (Monday to 14.06.2018 (Thursday)**

1. Hon'ble Mr. Justice Rakesh Kumar -  
(Civil and Criminal application motion Bench)  
All urgent Civil matters including writ Petitions and Cr. matters not assigned to any other bench.
  
2. Hon'ble Mr. Justice Rajendra Kumar Mishra - Cr. Misc. Matters under Section 438 and 439 Cr. P.C.  
Appeal U/S 14A of S.C/S.T Act)  
Cr. Revision U/S 102 of J.J. Act relating to Bail
  
3. Hon'ble Mr. Justice Rajeev Ranjan Prasad - Cr. Misc. matters under Section 438 and 439 Cr. P.C.